

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

STARRED QUESTION NO:340

ANSWERED ON:27.04.2012

TRAINING TO ELECTED PANCHAYAT REPRESENTATIVES

Dubey Shri Nishikant ;Tharoor Shri Shashi

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Union Government is assisting the States for providing reorientation and training programmes to the elected representatives of the Panchayati Raj Institutions (PRIs) and Gram Sabha members;
- (b) if so, the details thereof alongwith the financial assistance provided to the State Governments for the purpose during each of the last three years, State-wise;
- (c) the details of the proposals received from the State Governments for setting up of training Institutes/resource centres, the number of proposals sanctioned out of them and funds sanctioned / released thereunder during the said period, State-wise;
- (d) the progress made by the States in implementation of such programmes alongwith their impact on the functioning of PRIs; and
- (e) the mechanism institutionalised in place to periodically monitor the functioning of these training programmes?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in parts (a) to (e) of the Answer to Lok Sabha Starred Question No. 340 for 27.04.2012 about training to elected panchayat representatives

(a) to (e): Ministry of Panchayati Raj (MoPR) provides assistance to States for training of elected representatives and functionaries of Panchayati Raj Institutions (PRIs) under Backward Regions Grant Fund (BRGF), Rashtriya Gram Swaraj Yojana (RGSY) and Panchayat Mahila Evam Yuva Shakti Abhiyan (PMEYSA). The State-wise details about the financial assistance provided under the Scheme of BRGF, RGSY & PMEYSA during the last three years is at Annex-I.

The details of block/gram resource centres sanctioned to different States under BRGF and RGSY are at Annex-II. MoPR programmes have enabled States to extend their outreach and improve the quality of training. The capacities of elected representatives and the officials of PRIs has been enhanced for performing their functions more effectively.

In order to ensure that the training programmes are implemented effectively, the Central Government monitors through progress reports, utilization certificates, audit reports, periodic communications, meetings, workshops etc. The training modules are revised from time to time by the State Institutes of Rural Development. An online system of monitoring of physical and financial progress is also in place for this purpose.